

be pleased to state:

(a) whether there is any proposal for introduction of an output-linked incentive scheme to improve the prediction at major ports;

(b) if so, the details of the scheme;

(c) when it is likely to be implemented,

(d) whether Government have received any complaint wherein it has been pointed out that the Bombay Port was being rot by trade unions which decide what the workers would or would not do;

(e) whether the National Productivity Council has suggested a number of incentive schemes for improving productivity at major ports;

(f) if so, the details thereof; and

(g) to what extent these have been accepted?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). The National Productivity Council was assigned a study to frame guidelines for a Productivity Linked Bonus Scheme. The Report from the National Productivity Council has been received and the N.P.C. has identified four productive indicators viz. operational performance, marine performance, inventory performance and service level performance. These guidelines were discussed with the representatives of labour federations who have suggested certain modifications in these guidelines. Implementation will be done only after acceptance of the scheme both by Government as well as labour federations.

(d) No, Sir.

(e) and (f). At the request of Madras Port Trust, the National Productivity Council has carried out study for introduction of incentive schemes for the employees/ workers of Mechanical Ore Handling Plant, Central Workshop and Heavy Workshop engaged in the maintenance of cargo handling equipments, Permanent Way Section of the Civil Engineering Department, Marine Workshop and Marine Department.

(g) The incentive scheme for workers of Mechanical Ore Handling Plant has been accepted by Government with certain modifications. The modified scheme has already been implemented. Approval of the Government has also been conveyed with certain conditions to the Madras Port Trust for initiating discussions with the unions for finalising the draft incentive schemes for the employees engaged in the maintenance of cargo handling equipments of the Central Workshop and Heavy Workshop as well as for the employees engaged in the Marine Workshop, within the framework of the N.P.C. Study Report.

Donation of Eyes to Eye Banks

6089. SHRIMATI PRABHAWATI GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons donated eyes to the eye banks in the country during 1987, State-wise.

(b) the number of operations of corneal grafting performed during this period in Delhi hospitals; and

(c) the number of persons got back their eye sight?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) As per available reports, the information is as under:

1. Delhi — 331
2. Maharashtra — 878
3. Tamil Nadu — 84
4. Rajasthan — 8
5. Punjab — 63
6. Kerala — 37
7. Assam — 14
8. Karnataka — 2
9. Uttar Pradesh — 30
10. Madhya Pradesh — 20
11. West Bengal — 14

(b) and (c). During 1987, corneal grafting on 164 persons was performed for restoration of sight in Delhi Hospitals.

Vayudoot Service from Hyderabad to Rajamundry and Tirupathi

6090. SHRI M.RAGHUMA REDDY: Will the Minister of CIVIAL AVIATION be pleased to state:

(a) whether there is any proposal to run Vayudoot service from Hyderabad to Rajamundry via Nagarjunasagar and Hyderabad to Tirupathi via Nagarjunasagar; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) No, Sir.

(b) Does not arise.

Sale of Adulterated Ice Cream in Capital 6091. SHRI BANWARI LAL PUROHIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the ice cream manufacturers in the Capital are selling their products which are highly adulterated;

(b) whether the Department of Prevention of Food Adulteration (PFA), Delhi has conducted any raids on the factories of the ice cream manufacturers during the last 2 years;

(c) if so, the details thereof; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) to (d). As per the information furnished by the Delhi Administration, the number of samples of ice cream lifted and found adulterated during 1986 and 1987 are as follows:

<i>Year</i>	<i>No. of samples of ice-cream lifted from ice cream manufacturers</i>	<i>No. of samples found adulterated</i>	<i>Percentage of adulteration</i>
1	2	3	4
1986	63	8	12.7%
1987	146	10	6.8%